

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 30-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1009(CHE)/2024**

**PETITION NUMBER : CP/IB/550/2018**

**NAME OF THE APPLICANT : C Raamasubramaniam (Liquidator)  
M/s. Surana Corporation Ltd**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 35(1)(n) of IBC, 2016 r/w Reg 15 of  
IBBI Reg., 2016**  
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**ORDER**

Ld. Liquidator Mr. C. Ramasubramaniam is present in person.

This IA has been filed to take on record the 18<sup>th</sup> Progress Report along with audited receipts and payments for the quarter ended 31.03.2024 of the Corporate Debtor in liquidation.

The report is taken on record subject to all just exceptions.

**IA(IBC)/1009(CHE)/2024** is accordingly disposed off.

-Sd-  
**RAVICHANDRAN RAMASAMY**  
Member (Technical)

-Sd-  
**JYOTI KUMAR TRIPATHI**  
Member (Judicial)

phk